(c) and (d) Funds are released based on the utilization certificate furnished by the State Government as per CRF rules.

Construction of Delhi-Jaipur expressway

†1537. SHRI RAM NARAIN DUDI:

SHRI RAMKUMAR VERMA

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that construction of Delhi-Jaipur expressway is under consideration;

(b) if so, the action plan formulated by Government to construct this expressway and by when the work is likely to commence;

- (c) by when it is likely to be completed; and
- (d) the estimated cost of this project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Yes Sir. Earlier, the Government of India had approved plan for construction of Expressways under NHDP Phase-VI which included Delhi-Jaipur Expressway. Recently, Cabinet Committee on Economic Affairs (CCEA) has approved Bharatmala Pariyojana Phase-I which envisages construction of Delhi-Jaipur Expressway also. The details such as project starting date, scheduled completion time and estimated project cost cannot be stated until the feasibility is finalized and proposal is approved by the Competent Authority.

Proposals received from Chhattisgarh

†1538. SHRI RAM VICHAR NETAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of proposals received by Government from the Chhattisgarh Government regarding construction and maintenance of National Highways during the last three years;

(b) the number of proposals received along with the status of proposals pending with Government;

(c) the details of funds allocated by Government for approval of the proposals; and

(d) by when the remaining proposals are likely to be sanctioned by Government?

[†]Original notice of the question was received in Hindi.